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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.08.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 322/9/HDB/2018
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	CCI Logistics Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Dhananjaya Naidu	Advocate	9704475339	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel Mr.K.Dhananjaya Naidu present for
Petitioner.

Petitioner not filed proof of service of notice on Respondent.

None appeared for respondent.

Petitioner is directed to issue notice on Respondent and file
proof of service.

Respondent shall file counter if any, within one week serving
copy in advance to the petitioner and file proof of service.

List the matter on 20.08.2018.


(MEMBER JUDICIAL)